

- (i) Increasing the frequency of testing of athletes during in competition and out of competition including Core probables undergoing training at various centres for London Olympics, 2012.
- (ii) Surprise checking of rooms of Athletes, Coaches and Support Personnel at training institutes and surprise collection of samples.
- (iii) Distribution of educational material related to dope related issues amongst Sportspersons, Coaches and Support Personnel.
- (iv) Increase in Seminar/Workshops/Teaching Sessions with Athletes and Coaches.
- (v) Closer surveillance and vigilance on Coaches and Support Personnel through their Employers.

Further, in the aftermath of recent doping incidents, the Government has appointed Justice Mukul Mudgal, retired Chief Justice of the High Court of Punjab and Haryana, as a one member Committee on 07.07.2011 to enquire into all the aspects of the issues relating to prevalence of Doping. The Terms of reference of the inquiry Committee are as under :-

- (i) To determine the facts and circumstances leading to large scale recent incidents of alleged doping in Athletics discipline.
- (ii) To examine reasons for such large scale prevalence of doping and modus operandi involved, including availability of the prohibited substances in and around training campus/competitions.
- (iii) To enquire into the role of agencies involved, if any.
- (iv) To suggest remedial measures to improve the protocols of dope testing and its integrity and promotion so that such lapses, if any, do not happen in future.
- (v) Any other issues.

(c) and (d) Cases of sportspersons, in respect of whom, sanction orders are issued by the Anti Doping Disciplinary Panel, are immediately referred to the Indian Olympic Association and the respective National Sports Federations for withdrawal of medal, if any, won after the date of sample collection.

#### **Panchayat Yuva Kreedha aur Khel Abhiyan Yojana**

†464. SHRI ANIL MADHAV DAVE :

SHRI BALAVANT ALIAS BAL APTE :

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

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†Original notice of the question was received in Hindi.

(a) the State-wise number of panchayats, block panchayats and villages included under 'Panchayat Yuva Kreedaa aur Khel Abhiyan Yojana';

(b) the State-wise number of sportspersons benefited after the implementation of 'Panchayat Yuva Kreedaa aur Khel Abhiyan Yojana' per year during the last three years and during the current year;

(c) whether Government has received complaints regarding insufficient distribution or misuse of funds allotted under the said scheme; and

(d) if so, the State-wise details thereof and the action taken in this regard during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) Around 49,472 village panchayats and 1,453 block panchayats have been covered under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme, for the last three years (2008-09 to 2010-11) and upto 31st October, 2011 of the current financial year. State-wise details are given in Statement-I (See below).

(b) PYKKA being a community sports programme is open to all age groups. Annual competitions are organized at block, district, state and national level. 7.22 lakh, 22.50 lakh and 43.15 lakh men and women participated in the competitions held in 2008-09, 2009-10 and 2010-11 respectively. State-wise details are in given Statement-II (See below).

(c) Yes, Sir.

(d) Details are given below:

| Complaints received/noticed  | Action taken thereon  |
|--|---|
| <p>Complaints dated 29.11.2010 and 27.01.2011 from Ms.Shruti Chodhary, M.P.(LS): Villages for granting of funds under PYKKA were chosen in a lackadaisical manner without involving the M.P. of the area, in selection of village/block panchayats for allocation of funds under the scheme</p> <p>Shri Shyam Kishore Shukla, MLA, U.P: Non-utilisation of funds released to U.P. under PYKKA for the year, 2008-09.</p> | <p>All the State Governments/Administration of UTs including Haryana have been advised to associate the Members of Parliament representing the district, in the District Level Executive Committee (DLEC) of PYKKA for effective implementation of PYKKA scheme. Government of Haryana has agreed to include local Members of Parliament as special invitees in the meeting of the DLEC.</p> <p>Government of Uttar Pradesh has reported that funds for the year 2008-09 have been disbursed to the Panchayat level implementing agencies in the State.</p> |

| Complaints received/noticed  | Action taken thereon   |
|--|--|
| Complaint dated 2.12.2010 from Secretary, Durnity Nibarana Manch, Bhubaneswar: Allegation of corruption on implementation of PYKKA scheme in Orissa. | Government of Orissa reported on 1.9.2011 that the Collector, Sundargarh, has enquired into the matter and found no basis in the allegation. |

Eminent sportspersons, who have retired from active sports, have been engaged as observers for monitoring the ongoing PYKKA activities in the States.

**Statement-I**

*State-wise coverage of village panchayats and block panchayats under PYKKA for the last three years (2008-09 to 2010-11 upto 31.10.2011).*

| Sl. No. | Name of the State/UT | Coverage of village/block panchayats under PYKKA scheme |                            |
|---------|----------------------|---|----------------------------|
|         |                      | Number of village panchayats covered                    | Number of block panchayats |
| 1       | 2                    | 3   | 4                          |
| 1.      | Andhra Pradesh       | 6570  | 339                        |
| 2.      | Arunachal Pradesh    | 1065  | 96                         |
| 3.      | Assam                | 333   | 22                         |
| 4.      | Bihar                | 847   | 53                         |
| 5.      | Chhattisgarh         | 982   | 14                         |
| 6.      | Goa                  | 19  | 04                         |
| 7.      | Gujarat              | 1975  | 44                         |
| 8.      | Haryana              | 1857  | 36                         |
| 9.      | Himachal Pradesh     | 972   | 24                         |
| 10.     | Jammu and Kashmir    | 413   | 14                         |
| 11.     | Jharkhand            | 403   | 21                         |
| 12.     | Karnataka            | 1694  | 54                         |
| 13.     | Kerala               | 200   | 30                         |
| 14.     | Madhya Pradesh       | 4608  | 62                         |
| 15.     | Maharashtra          | 5441  | 70                         |

| 1   | 2                           | 3               | 4              |
|-----|-----------------------------|-----------------|----------------|
| 16. | Manipur                     | 79              | 04             |
| 17. | Meghalaya                   | <del>166</del>  | <del>16</del>  |
| 18. | Mizoram                     | <del>409</del>  | <del>13</del>  |
| 19. | Nagaland                    | <del>660</del>  | <del>30</del>  |
| 20. | Orissa                      | <del>1869</del> | <del>93</del>  |
| 21. | Punjab                      | <del>3699</del> | <del>42</del>  |
| 22. | Rajasthan                   | <del>869</del>  | <del>24</del>  |
| 23. | Sikkim                      | 64              | 40             |
| 24. | Tamil Nadu                  | 1261            | 38             |
| 25. | Tripura                     | <del>624</del>  | <del>24</del>  |
| 26. | Uttar Pradesh               | <del>9696</del> | <del>164</del> |
| 27. | Uttarakhand                 | <del>2250</del> | <del>29</del>  |
| 28. | West Bengal                 | 335             | 33             |
|     | <b>UTs</b>                  |                 |                |
| 29. | Andaman and Nicobar Islands | <del>60</del>   | <del>06</del>  |
| 31. | Lakshadweep                 | 02              | 09             |
| 32. | Puducherry                  | 50              | 05             |
|     | Total                       | 49,472          | 1,453          |

**Statement-II**

*State-wise details of participants in the annual sports competitions held under PYKKA during 2008-09, 2009-10 and 2010-11*

| Sl.No. | Name of the state/UT | 2008-09  | 2009-10  | 2010-11* |
|--------|----------------------|----------|----------|----------|
| 1      | 2                    | 3        | 4        | 5        |
| 1.     | Andhra Pradesh       | 1,34,097 | 1,35,211 | 6,58,819 |
| 2.     | Arunachal Pradesh    | 29,310   | 46,832   | 2,808    |
| 3.     | Assam                | 1,39,900 | 21       | 15,212   |

| 1   | 2                          | 3        | 4        | 5        |
|-----|----------------------------|----------|----------|----------|
| 4.  | Andaman and Nicobar Island | -        | -        | 296      |
| 5.  | Bihar                      | #143     | 161      | 1,71,166 |
| 6.  | Chhattisgarh               | #134     | 88,885   | 1,00,400 |
| 7.  | Chandigarh                 | ~        | ~        | 1,368    |
| 8.  | Delhi                      | =        | =        | 8,183    |
| 9.  | Dadra and Nagar haveli     | -        | -        | 1,126    |
| 10. | Goa                        | #156     | -        | 3,285    |
| 11. | Gujarat                    | #164     | 1,54,359 | 16,735   |
| 12. | Daman and Diu              | -        | =        | 9,33     |
| 13. | Haryana                    | #167     | 76,227   | 1,71,994 |
| 14. | Himachal Pradesh           | 5,140    | 21,329   | 45,215   |
| 15. | Jammu and Kashmir          | -        | =        | 60,484   |
| 16. | Jharkhand                  | #140     | =        | 15,057   |
| 17. | Karnataka                  | #168     | 1,13,584 | 2,00,686 |
| 18. | Kerala                     | #149     | 1,75,487 | 64,900   |
| 19. | Madhya Pradesh             | #159     | 1,48,303 | 2,06,582 |
| 20. | Maharashtra                | #166     | 2,05,749 | 3,22,073 |
| 21. | Manipur                    | -        | 190      | 7,657    |
| 22. | Meghalaya                  | -        | -        | 35,586   |
| 23. | Mizoram                    | 19,992   | 21,758   | 47,962   |
| 24. | Nagaland                   | =        | 22,253   | 28,421   |
| 25. | Orissa                     | #64,367  | 64,896   | 2,43,540 |
| 26. | Puducherry                 | -        | -        | 4,088    |
| 27. | Punjab                     | 1,20,418 | 1,15,484 | 1,38,005 |
| 28. | Rajasthan                  | -        | 1,44,491 | 98,575   |
| 29. | Sikkim                     | -        | 15,568   | 2,497    |

| 1     | 2             | 3        | 4         | 5         |
|-------|---------------|----------|-----------|-----------|
| 30.   | Tamil Nadu    | #168     | 3,97,235  | 7,90,796  |
| 31.   | Tripura       | 16,859   | 15,516    | 32,464    |
| 32.   | Uttarakhand   | -        | 16,723    | 1,45,825  |
| 33.   | Uttar Pradesh | 1,89,585 | 3,02,708  | 5,79,690  |
| 34.   | West Bengal   | #86      | 65,773    | 92,326    |
| 35.   | Delhi         | #51      | -         | -         |
| Total |               | 7,21,519 | 22,48,944 | 43,14,754 |

\*This includes participants of rural, inter-school, north east and women competitions. # Only participants of national level competitions.

#### Performance of sports in country

465. DR. JANARDHAN WAGHMARE : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government is aware that the performance of sports in various States are not satisfactory;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government has conducted any study in this regard;
- (d) if so, the findings of such study; and
- (e) the steps taken by Government to improve the performance of sports in the country?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) No, Sir. The Ministry of Youth Affairs and Sports does not maintain data with regard to performance of sports in different States,

(c) No, Sir.

(d) Question does not arise.

(e) Promotion and development of sports in States is the prerogative of respective State Governments. Therefore, the concerned States take measures aimed at improving their performance in sports. However, to supplement the efforts of the States in the promotion and development of sports, the Government and the Sports Authority of India (SAI) are operating a number of schemes namely Scheme of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA),